

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF JULY- 2026

Form 1 List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	Arb.A./7/2026	The North Eastern Electric Power Corporation Ltd Vs M/S Patel Engineering Limited	I.Kharmujai, P Arora Vs S.Sen, M.U.Ahmed	-	-	14-07-2026	14-07-2026
2.	High Court of Meghalaya	East Khasi Hills	Arb.A./8/2026	The North Eastern Electric Power Corporation Ltd Vs M/S Patel Engineering Limited	I.Kharmujai, P Arora Vs S.Sen, M.U.Ahmed	-	-	14-07-2026	14-07-2026
3.	High Court of Meghalaya	East Khasi Hills	Arb.A./9/2026	The North Eastern Electric Power Corporation Ltd Vs M/S Patel Engineering Limited	I.Kharmujai, P Arora Vs S.Sen, M.U.Ahmed	-	-	14-07-2026	14-07-2026
4.	High Court of Meghalaya	East Khasi Hills	Arb.A./10/2026	The North Eastern Electric Power Corporation Ltd Vs M/S Patel Engineering Limited	I.Kharmujai, P Arora Vs S.Sen, M.U.Ahmed	-	-	14-07-2026	14-07-2026
5.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/9/2026	MS BSCPL Infrasfructure Limited Vs Addl Chief Engineer PWD	Miss Falibest Langbnang Vs Shri.A.S.Pandey	-	-	07-07-2026	07-07-2026

6.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/9/2026	MS BSCPL Infrastructure Limited Vs Addl Chief Engineer PWD	Miss Falibest Langbnang Vs Shri.A.S.Pandey	-	-	07-07-2026	07-07-2026
7.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Money Suit/8/2026	Shiluyongdang through its authorised signatory Vs Amrit Cement Limited	Shri A.H. Kharwanlang Vs N/A	-	-	24-07-2026	24-07-2026

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/9/2026	MS BSCPL Infrastructure Limited Vs Addl Chief Engineer PWD	Miss Falibest Langbnang Vs Shri.A.S.Pandey	07-07-2026	07-07-2026
3.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/9/2026	MS BSCPL Infrastructure Limited Vs Addl Chief Engineer PWD	Miss Falibest Langbnang Vs Shri.A.S.Pandey	07-07-2026	07-07-2026
4.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Money Suit/8/2026	Shiluyongdang through its authorised signatory Vs Amrit Cement Limited	Shri A.H. Kharwanlang Vs N/A	24-07-2026	24-07-2026

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-

Form 5**List of cases in which Case Management Hearing was held during the month of JULY 2026**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 6**Contested Commercial Cases disposed during the month of JULY 2026**

Sr. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	Arb.A./1/2026	Union of India Vs M/S Rajnish Infratech OPC Pvt. Ltd.	K Gurung	04-05-2026	----	15-07-2026	2 months 11 days	---	---	----	----
2.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/8/2019	North Eastern Electric Power Corporation Ltd Vs Patel Engineering Limited	Shri.D. Senapati Vs Shri.A. Basutkar	11-11-2019	----	20-07-2026	6 years 08 months 13 days	Contested/Dismissed	---	---	34 Arbitration and Conciliation Act

3.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/9/ 2019	North Eastern Electric Power Corporation Ltd Vs Patel Engineering Limited	Shri.D. Senapati Vs Shri.A. Basutkar	11-11-2019	----	24-07-2026	6 years 08 months 17 days	Contested/ Dismissed	---	---	34 Arbitratio n and Conciliati on Act
4.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/10/ 2019	North Eastern Electric Power Corporation Ltd Vs Patel Engineering Limited	Shri.D. Senapati Vs Shri.A. Basutkar	11-11-2019	----	31-07-2026	6 years 08 months 24 days	Contested/ Dismissed	---	---	34 Arbitratio n and Conciliati on Act
5.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/33/ 2019	North Eastern Electric Power Corporation Ltd Vs Ms Patel Unity Joint Venture	Shri.D. Senapati Vs Shri.A. Basutkar	17-12-2019	----	20-07-2026	6 years 07 months 07 days	Contested/ Dismissed	---	---	36(3) Arbitratio n and Conciliati on Act
6.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/34/ 2019	North Eastern Electric Power Corporation Ltd Vs Patel Engineering Limited	Shri.D. Senapati Vs Shri.A. Basutkar	17-12-2019	----	24-07-2026	6 years 07 months 11 days	Contested/ Dismissed	---	---	36(3) Arbitratio n and Conciliati on Act
7.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/35/ 2019	North Eastern Electric Power Corporation Ltd Vs Patel Engineering Limited	Shri.D. Senapati Vs Shri.A. Basutkar	17-12-2019	----	31-07-2026	6 years 07 months 18 days	Contested/ Dismissed	---	---	36(3) Arbitratio n and Conciliati on Act
8.	Judge Commercial Court, Shillong	East Khasi Hills	Commercial Money Suit/29/2025	NEHU Vs Ms K.B.Tiwari Elect.Co.Pvt.Ltd	Shri.S.Sen Vs N/A	19-06-2025	----	31-07-2026	2years 06 months 28 days	Contested/ Decreed	---	---	Recovery of Money

Form 7

Summary of Commercial Cases during the month of JULY 2026

Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	8	4	1	11
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Main Case = 184 Misc Case = 21	Main Case Instituted = 02 <u>Transferred = 00</u> Total = 02 Misc Case Instituted = 01 <u>Transferred = 00</u> Total = 01	Main Case (contested) = 04 <u>Main Case(uncontested) = 01</u> Total = 05 Misc Case (contested) = 03 <u>Misc Case(uncontested) = 00</u> Total = 03	Main Case = 181 Misc Case = 19

Information on Commercial Dispute Cases taken up for Mediation by the Meghalaya State Legal Services Authority for the month of JULY, 2026.

List of cases received for Pre-Institution Mediation and Settlement during the month of JULY, 2026						
Sr. No.	Name of Mediation Centre:	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	116 nos.	2 nos.	Nil	12 nos. (Non-Starter) 1 no (Failure)	Total=105 nos. (91 nos. of applications are in the pre-mediation stage and notices have been served and 14 nos. mediation sittings are pending)